

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

Read: Letter No.Nil dated 12.05.2022 of the Special Judicial First Class Magistrate, (N.I. Act Cases), Kozhikode.

Order No. A3-102/2022 dated 18.05.2022

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Sri.Pavithran.E.M., (PEN:622878) Clerk, Court of Special Judicial First Class Magistrate, (N.I. Act Cases), Kozhikode is transferred and posted as such in the Court of Additional Honorary Special Judicial Second Class Magistrate, Kozhikode vice serial No.2 is transferred.

2) Smt.Bindu.C.Das., (PEN:622872), Senior Clerk, Court of Additional Honorary Special Judicial Second Class Magistrate, Kozhikode is transferred and posted as such in the Court of Special Judicial First Class Magistrate, (N.I. Act Cases), Kozhikode, vice serial No.1 is transferred.

The incumbents shall be relieved forthwith. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-
Chief Judicial Magistrate.

To

The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
✓The Computer Cell, District Court, Kozhikode for
publication in the District Court Website.
The Secretary, Kozhikode Taluk Government
Employees Co- operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees
Co-operative Credit Society, Kozhikode.

True copy By Order


Sheristadar.